NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.229/ 2016 RT CP No.105/Chd/Hry/2017

of:	
Print Pack.	Petitioner.
Versus	
Pharmaceutical India Ltd. & Ors.	Respondents
Mr.Yash Pal Gupta, Advocate for Mr Advocate for petitioner. None for respondents.	.AVS Barsat,
The Hon'ble Member (Judicial) is or	n leave, hence the
ourned to 09.10.2017.	
	Sd/- Court Officer
	Pharmaceutical India Ltd. & Ors. Mr.Yash Pal Gupta, Advocate for Mr. Advocate for petitioner. None for respondents. The Hon'ble Member (Judicial) is or ourned to 09.10.2017.

September 14, 2017.